

ITEM NO.20
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2080/2019

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-06-2020 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined. However, ld. Counsel for respondent no.1 submits that she does not wish to file counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.2 within two weeks time.

List again on 04.08.2020.

ANIL LAXMAN PANSARE
Registrar